

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION  
LOK SABHA

UNSTARRED QUESTION NO. 1087  
TO BE ANSWERED ON FEBRUARY 8, 2017

UNITS SANCTIONED UNDER PMAY

No. 1087 SHRI NISHIKANT DUBEY:  
SHRI DILIP PATEL:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the total number of housing units sanctioned against the targets under various categories in the last three years and in the current year under Pradhan Mantri Awas Yojana (PMAY) State-wise;

(b) the Central and State share in the construction of houses in each State; and

(c) the details of target fixed by the Government to build housing units for poor by 2022 under Pradhan Mantri Awas Yojana and the total number of houses completed in the last three years, Statewise and category-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN  
POVERTY ALLEVIATION

( RAO INDERJIT SINGH)

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(a) to (c): In pursuance of the Government's vision of facilitating housing to all by 2022, the Government is implementing Pradhan Mantri Awas Yojana (Urban)[PMAY(U)] with the aim to provide assistance to all States/UTs in addressing the housing requirement

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of the urban poor including slum dwellers [Economically Weaker Sections (EWS)/Low Income Group (LIG) Categories] through various components as follows:

(i) Central assistance @ Rs 1 lakh per house is available for the In-situ Slum Redevelopment (ISSR) component and @ Rs. 1.5 lakh for the Affordable Housing in Partnership (AHP) component and Beneficiary led Individual House construction (BLC) component for EWS beneficiaries under the PMAY (Urban) mission. States/UTs or cities may also contribute financially for such individual house construction.

(ii) Under the Credit Linked Subsidy Scheme (CLSS) component of the PMAY (Urban) mission, beneficiaries of Economically Weaker Section (EWS) and Lower Income Group (LIG) seeking housing loans from Banks, Housing Finance Companies and such other institutions would be eligible for an interest subsidy at the rate of 6.5 % for loan amount upto Rs. 6 lakh.

State-wise and component-wise details of central share and State share alongwith houses sanctioned and houses completed under PMAY(U) during last three years and current year is at Annexure.

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## State wise details of Central and state share along with houses sanctioned and constructed during the last three years and current year under Pradhan Mantri Awas Yojana (Urban)

[as on 3rd February 2017]

Sl. No.		Name of the State/ UT	Central Share (Rs in crore)	State Share (Rs in crore)	No of Houses Approved in various categories					No of Houses Completed in various categories				
					RAY	CLSS	ISSR	AHP	BLCS	RAY	CLSS	ISSR	AHP	BLCS
1	States	Andhra Pradesh	2,942.56	7,747.88	1,617	215	-	1,20,106	73,041	-	215	-	1,288	-
2		Bihar	1,074.03	1,623.22	11,276	56	-	-	51,690	1,244	54	-	-	-
3		Chhattisgarh	443.84	2,306.18	300	658	725	26,086	2,157	96	648	-	738	-
4		Goa	0.11	0.61	-	5	-	-	-	-	5	-	-	-
5		Gujarat	1,972.90	7,324.34	30,494	8,747	37,551	62,125	3,177	11,919	8,743	-	3,439	-
6		Haryana	222.30	104.88	3,226	207	-	-	759	584	207	-	-	-
7		Himachal Pradesh	56.50	74.89	300	12	-	-	1,914	-	12	-	-	-
8		Jammu & Kashmir	30.20	20.51	369	10	-	-	939	62	8	-	-	-
9		Jharkhand	704.97	976.98	3,931	35	-	-	40,486	1,205	35	-	-	174
10		Karnataka	2,018.40	3,137.83	23,125	546	-	36,620	54,710	6,968	524	-	-	2,916
11		Kerala	277.47	314.45	2,118	168	-	-	14,448	98	160	-	-	-
12		Madhya Pradesh	1,749.37	6,780.78	8,123	1,265	1,932	68,703	29,971	1,296	1,230	-	-	-
13		Maharashtra	1,866.98	11,267.79	-	4,582	2,356	1,09,347	7,399	-	4,572	-	-	-
14		Orissa	791.29	1,248.91	11,235	83	6,000	5,548	23,843	1,356	83	-	-	-
15		Punjab	598.80	594.43	-	116	1,025	-	41,472	-	115	-	-	-
16		Rajasthan	680.46	1,942.00	21,908	1,002	-	14,487	180	9,779	986	-	-	-
17		TamilNadu	3,476.68	4,760.63	4,880	983	-	20,116	2,01,576	2,599	950	-	32	1,313
18		Telangana	1,235.86	3,742.15	1,198	326	-	80,481	-	-	320	-	158	-
19		Uttar Pradesh	460.02	568.33	8,409	647	-	-	11,286	3,076	628	-	-	-
20		Uttarakhand	199.62	304.34	3,130	39	-	464	4,211	652	38	-	-	-
21		West Bengal	2,172.87	3,687.73	472	254	-	-	1,43,544	192	249	-	-	1,512
Sub- total (States) :-			22,975.24	58,528.86	1,36,111	19,956	49,589	5,44,083	7,06,803	41,126	19,782	-	5,655	5,915
22	North East States	Arunanchal Pradesh	78.44	19.72	1,536	-	-	-	70	-	-	-	-	-
23		Assam	365.21	363.80	-	6	-	-	24,340	-	6	-	-	-
24		Manipur	146.25	110.57	-	23	-	-	9,725	-	23	-	-	-
25		Meghalaya	0.72	1.80	-	16	-	-	32	-	16	-	-	-
26		Mizoram	164.02	53.98	142	25	-	-	10,286	38	25	-	-	-
27		Nagaland	229.27	105.87	1,054	1	-	-	12,505	455	1	-	-	-
28		Sikkim	0.02	0.08	-	1	-	-	-	-	1	-	-	-
29	Tripura	721.44	542.01	3,005	4	-	-	42,896	150	4	-	-	-	
Sub- total (NE States) :-			1,705.37	1,197.83	5,737	76	-	-	99,854	643	76	-	-	-
30	Union Territories	A&N Island (UT)	-	-	-	-	-	-	-	-	-	-	-	-
31		Chandigarh (UT)	0.10	0.54	-	5	-	-	-	-	5	-	-	-
32		D&N Haveli (UT)	0.50	1.85	-	23	-	-	-	-	23	-	-	-
33		Daman & Diu (UT)	0.72	0.94	-	-	-	-	48	-	-	-	-	-
34		Delhi (UT)	2.24	13.40	-	134	-	-	-	-	103	-	-	-
35		Lakshdweep (UT)	-	-	-	-	-	-	-	-	-	-	-	-
36		Puducherry (UT)	11.02	20.14	-	11	-	-	720	-	11	-	-	-
Sub- total (UT) :-			14.58	36.86	-	173	-	-	768	-	142	-	-	-
Grand Total :-			24,695.19	59,763.55	1,41,848	20,205	49,589	5,44,083	8,07,425	41,769	20,000	-	5,655	5,915